

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 18.01.2021at 02.15 PM.
THROUGH VIDEO CONFERENCING.

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

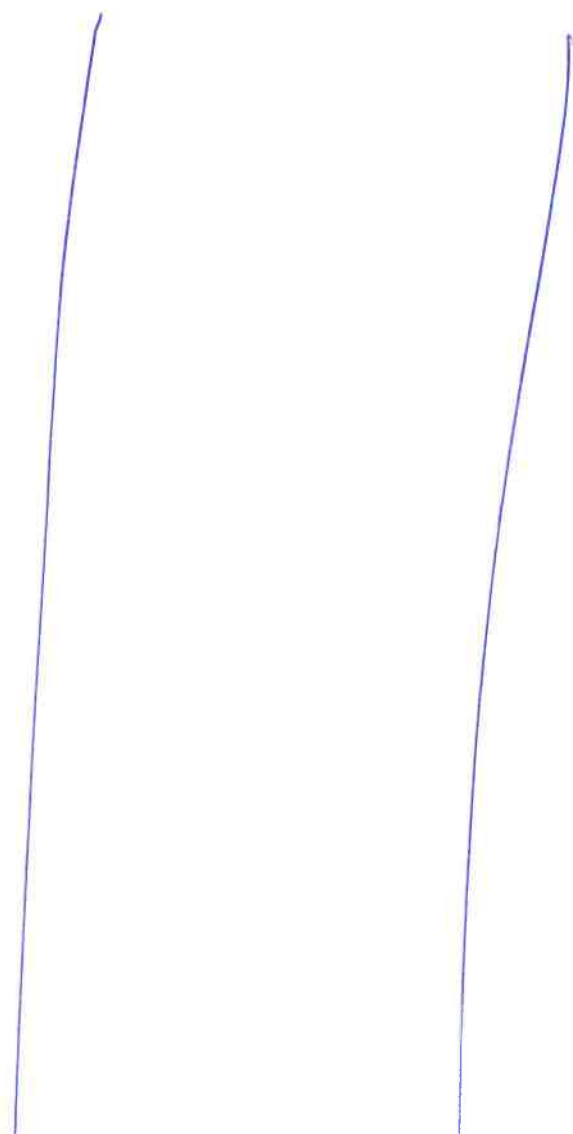
APPLICATION NUMBER :

PETITION NUMBER : IBA/91/2020

NAME OF THE PETITIONER(S) : Avant Garde Cleanroom & Engg Solutions

NAME OF THE RESPONDENT(S) : Swiss Garnier Genexiaa Sciences Pvt Ltd

UNDER SECTION : 9 Rule 6 of IBC



ORDER

Ms. Manyaa Chandok, Advocate for the Petitioner and Mr. Prithivraj, Advocate of AK Mylsamy Associates for the Corporate Debtor are present through Video Conferencing Platform.

It is brought to the notice of this Tribunal that after 03.03.2020 the matter has been listed only today. However, Ld. Advocate for the Petitioner also brings to the notice of this Tribunal that the Counter is yet to be filed by the Corporate Debtor and in the circumstances, we grant last and final opportunity to the Corporate Debtor to file its Counter within one week from today, failing which the right of filing Counter shall stand closed and we are constrained to proceed with the matter in the absence of the Counter of the Corporate Debtor.

Post this matter for hearing on **22.02.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)